

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/9/2016  
NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar  
NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others  
UNDER SECTION :397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1) K. RAMANATHAN &  
G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. MOHAN KUMAR

**ORDER**

Counsel for the Petitioner present and filed a memo stating therein that he has not got any instructions from his clients and he has already sent a letter to the Petitioner informing that he is withdrawing his Vakalat. The communication sent on 15.7.2017 by the Counsel for the Petitioner is also placed on record. In view of the submissions of the Counsel for the Petitioner, we allow the Counsel to withdraw his Vakalat. Registry is directed to issue notice to the Petitioner. Put up on 29.8.2017 at 10.30.A.M.

S. Vijayaraghavan

(S. Vijayaraghavan)  
Member (Technical)  
PAM

(Ch. Md. Sharief Tariq)  
Member (Judicial)